श्री कल्पनाथ राय: मैंने सवाल पूछा था कि जो इनफलेटिड बिल्स के सम्बन्ध में कम्पलैन्ट करने भी अटैन्ड नहीं करते हैं, इसका जवाब नहीं दिया गया।

(Interruptions)

MR. CHAIRMAN; If you keep quiet, he will answer.. (*Interruption*) One minute. If you keep quiet, you will hear his reply. Otherwise you cannot hear.

श्री नरहरि प्रसाद सुखदेव सई : विलों के सम्बन्ध में भी, जो एक्सेस पेमेन्ट बिल या इन्पलेटेड बिल ग्राते हैं, उनके विषय में भी हम जांच कर रहे हैं। इसमें एक दिक्कत यह है... (Interruptions) ... मीटर की इर्रेगु-लेरिटी को चेक करने के लिए हमारे पास समृचित ग्रपैरेटस नहीं है। जैसा मीटर बताते हैं उसी हिसाब से बिल किया जाता है श्रीर...

MR. CHAIRMAN; Question Hour is over,

SHRI ANANT PRASAD SHARMA: Sir, I want that there should be an half-an-hour discussion on this subject.

(Interruptions)

SHRI KALP NATH RAI: We want a_n half-an-hour discussion on" this.

MR. CHAIRMAN; Question Hour is over.

SHRI RAMANAND YADAV: Sir, we want an half-an-hour discussion on this.

(Interruptions)

DR. BHAI MAHAVIR: Sir, will you allow an half-an-houf dReussion on the condition of telephones?

MR. CHAIRMAN; Not now. Question Hour ig over. Now, Papers to be laid o_n the Table.

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WRITTEN, ANSWERS TO QUESTIONS

Influx of Minorities from Bangladesh

*426. SHRI JAGDISH PRASAD
MATHUR: SHRI
HARISHANKER
BHABHDA; SHRI BIR
CHANDRA DEB
BURMAN: SHRI
KALYAN ROY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention ha_s been drawn to a news item under the caption "Rice i_n influx of Minorities from Bangladesh to India" which appeared "the Statesman of the 22nd June, 1978;
- (b) if so, what are the details in this regard;
- (c) what is the numbe_r of persona of the minority community who have crossed over to India during the last one year till July, 1978;
- (d) whether the Government of India have taken up the matter with the Government of Bangladesh; and
- (e) if so, when and what is the outcome thereof?

THE MINISTER OF **EXTERNAL** (SHRI AFFAIR ATAL BIHARI VAJPAYEE): (a) to (c) Ever since the partition, there has been illegal migration of the erstwhile Pakistani and later Bangladeshi nationals including persons belonging to the minority communities, into the neighbouring States of India. This has continued in recent months also. As the Indo-Bangladesh boundary, which is about 4000 kilometers, passes through difficult terrain is at a number of places, It is extremely difficult to put every stretch of this border under surveil-ance and intercept each and every infiltrator. Therefore, it is difficult to know the exact number of such illegal migrants. We have no reason to believe that there has been any-marked increase.

Recently tribals from Chittagong Hill Tracts of Bangladesh, predomi-nently Mogs and few Chakmas, "numbering about 4000 entered, in a clandestine manner, the Sabroom Subdivision of South Tripura District in the State of Tripura.

(d) and (e) It is basically the responsibility of the Government of Bangladesh to prevent migration of Bangladeshi nationals into India and t₀ protect th_e minorities in Bangladesh. Th_e Government of India, however, has on a number of occasions and at different levels including during the recent visit of President Ziaur Rahman to India, expressed its concern for th_e well being ₀f the minorities i_n Bangladesh and sought to impress upon them that it is their duty to create conditions fo_r their safety and security so as to prevent the flow of illegal migrants into India.

With regard to the specific problem of the Mog tribals, the Government of India, with the cooperation of the Government of Bangladesh, has been able to pursuade most of them to fetvTn to Bangladesh.

Impact of Bilateral Disputes between Non-Aligned Countries on Non-Aligned Movement

◆427. SHRI NAGESHWAR PRASAD SHAHI: SHRI LEONARD SOLOMAN SARING: SHRI GIAN CHAND TOTU: SHRI SYED NIZAM-UD-DIN:

Will the Minister of EXTERNAL AFFAIRS b_e pleased t_0 state;

- (a) whether it is a fact that the nonaligned movement has not achieved the desired results because of certain bilateral disputes between some non-aligned countries; and
- (b) if so, what steps Government of India have taken to initiate action in resolving the disputes between

non-aligned countries and with what results?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) (a) and (b) The tendency to take to the non-aligned forum bilateral disputes between non-aligned countries certainly tends to weaken the Movement and undermine its ability to function as an independent force in an attempt to restructure world economic and political relations. Recently there has been an accentuation in the trend of using the non-aligned forum for raising bilateral issues.

The Government of India have consistently held the view that differences between nonaligned countries should be settled peacefully through bilateral negotiations and on the basis of the principles enshrined in the Panchsheel, the essence of which is regard for each other's sovereignty and territorial integrity and noninterference in other's dontsstic affairs. At the recently concluded Belgrade Conference of the Foreign Ministers of the non-aligned countries, the Indian Delegation actively worked for the reiteration of this approach towards keeping bilateral issues outside the non-aligned forum as far as possible. In addition, there was an agreeent in Belgrade Conference on the Movement particularly its' Coordinating Bureau lending its good offices, at the request of the countries concerned, for the settlement of bilateral disputes on an ad hoc case-by-case basis.

Unearthing of a Racket in STD Calls by Traders

•428. SHRI GURUDEV GUPTA:
SHRI PRAKASH MEHROTRA; SHRIMATI HAMIDA
HABIBULLAH: SHRI
SAWAISINGH SISODIA;

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether Government have recently unearthed a racket in Delhi